# GOVERNMENT OF PUDUCHERRY OFFICE OF THE DISTRICT COLLECTOR

**PUDUCHERRY** 

No.1604/DRDM/Covid/2021/04 73

Date: 17 APR 2021

## ORDER

Sub: DRDM - Covid-19 - Mobile Testing camp on 18.04.2021 - Reg.

Ref: Order No.40-3/2020-DM-I(A) dated 23.03.2021 of the Ministry of Home Affairs, New Delhi.

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WHEREAS, in the wake of Novel Corona Virus (Covid-19) outbreak, which has been declared as a Notified Disaster under the provision of Disaster Management Act, 2005 has prompted the District Administration to take several preventive measures.

AND WHERAS, as per the guidelines issued by the Ministry of Home Affairs vide reference cited, Test-Track-Treat protocol needs to be enforced strictly and intensive testing to be done in Districts reporting higher number of cases and the pace of vaccination needs to be step up rapidly for breaking the chain of transmission.

AND WHEREAS, for strict enforcement of the Test-Track-Treat protocol in letter and spirit, it has been decided to conduct special mobile testing camps at places where large people gather.

NOW THEREFORE, in exercise of the powers, conferred under the Disaster Management Act, 2005, I Purva Garg, IAS hereby order for conduct of Special Mobile Testing camp on 18.04.2021 from 08.00 am onwards in Big Market and the areas around Nehru Street and MG Road where large gathering of people is anticipated on Sundays.

(PURVA GARG, IAS)
DISTRICT COLLECTOR-cumDISTRICT MAGISTRATE

#### To

- 1. The Director of Health & Family Welfare Services, Puducherry
- 2. The Commissioner, Puducherry Municipality

## Copy to:

- 1. The Secretary to Government (Local Administration)
- 2. The Secretary to Government (Health)
- 3. The Senior Superintendent of Police (L&O) for necessary police assistance
- 4. The Deputy Collector (DM), Puducherry for coordinating the special drive

### Copy submitted to:

- 1. The Hon'ble Lt. Governor, Puducherry
- 2. The Chief Secretary, Puducherry
- 3. The Secretary to Government (Revenue & Rehabilitation), Puducherry